

Central Administrative Tribunal, Lucknow Bench, Lucknow

**CONTEMPT PETITION NO.60/2009**

**IN**

**ORIGINAL APPLICATION No.336/2005**

This the 18<sup>th</sup> day of August, 2009

**Hon'ble Ms. Sadhna Srivastava, Member (J)**  
**Hon'ble Dr. A.K. Mishra, Member-A**

Pramod Kumar Yadav, aged about 29 years, Son of Late Bhagirathi Yadav, resident of Village-Padauli, Post-Badarwar, District-Kushi Nagar, at present residing at B-2214, Indira Nagar, Lucknow.

.....Applicant

By Advocate: Sri D. Awasthi.

**Versus**

1. Sri A.C. Mishra, Regional Director, Central Region, Staff Selection Commission, Department of Personnel and Training, Allahabad.

.....Respondents

By Advocate: Sri S.P. Singh.

**ORDER (Oral)**

**Hon'ble Ms. Sadhna Srivastava, Member (J)**

Shri D. Awasthi, counsel for applicant.

Shri S.P. Singh, counsel for respondents.

The counsel for respondents Shri S.P. Singh made a statement at the Bar that the order dated 4.11.2008 passed by the Tribunal in O.A.No.336/2005 has already been complied with. This fact is not disputed by Shri D. Awasthi, counsel for applicant. In view of the statement made by the counsel for respondent the C.C.P. is dismissed. Notice discharged.

  
**(Dr. A.K. Mishra)**  
**Member (A)**

  
**(Ms. Sadhna Srivastava)**  
**Member (J)**